

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

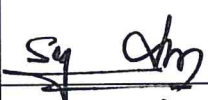

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY—MEMBER (TECHICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.10/7/HDB//2017
NAME OF THE COMPANY	Kadevi Industries Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Kadevi Industries Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv.	9908011232	
Shri. RAGHU BABU	RP	9848021782	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. V.K. Sajith, learned counsel for the petitioner and Shri. Raghu Babu, RP. RP is directed to file Resolution Plan by Friday without fail.

Post the Case on 24.11.2017.

  
Member (Technical)

  
Member (Judicial)